

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (SOUTH)
DISTRICT COURT COMPLEX, SAKET, NEW DELHI**

Pursuant to the Transfer & Posting of the Judicial Officers and in partial modification of the earlier orders on the subject, the following Committees for South District are hereby reconstituted with immediate effect:-

Description of Committee	Chairperson /Member	Committee dealt by
1. DISTRICT CASE MANAGEMENT COMMITTEE		
1 Principal District & Sessions Judge (South)	Chairperson	
2 Ms. Anuradha Shukla, District Judge (Commercial Court) (South)	Member/OIC	
3 Mr. Sudesh Kumar, District Judge (Comm. Court)(Digital) (South)	Member	
4 Ms. Purva Sareen, Judge, Family Court (South)	Member	
5 Mr. Arul Varma, District Judge (South)	Member	Judicial Branch
6 Mr. Purshottam Pathak, Addl. Session Judge (South)	Member	
7 Chief Judicial Magistrate (South)	Member	
8 Senior Civil Judge (South)	Member	
9 Secretary, District Legal Service Authority (South)	Member	
2. COMMITTEE FOR RECORD ROOMS REGARDING WEEDING-OUT / DIGITIZATION/SCANNING OF RECORDS		
1 Dr. Saurabh Kulshreshtha, District Judge (South)	Chairperson	
2 Ms. Manika, ASJ (PCOSO) (South)	Member	
3 Ms. Nabeela Wali, ASJ (SC-RC)	Member	
4 Mr. Ankit Mittal, Civil Judge (South)	Member	
5 Ms. Shivli Talwar, JMFC (South)	Member	Record Room
6 Mr. Sukhjeet Singh, JMFC (South)	Member	
7 Mr. Sushil Kumar Jatav, Sr. Judicial Assistant/Branch In-Charge (Record Room)(South)	Member	
3. ACCESSIBILITY COMMITTEE		
1 Mr. Sandeep Yadav, District Judge (Comm. Court) (South) (011-20860265)	Chairperson	
2 Ms. Anjani Mahajan, PO-MACT (South) (011 - 29566364)	Member	
3 Ms. Medha Arya, Addl. Chief Judicial Magistrate (South) (011 - 29566315)	Member	General Branch
4 Mr. Hira Lal Jha, Advocate, Saket Bar Association (Lawyers' Chamber No.185), Mob. 7678464196	Member	
5 Mr. Pritam, Judicial Assistant/ District Systems Administrator, (South), Mob. 9310908070	Member	
4. SELECTION COMMITTEE FOR ENGAGEMENT OF LAW RESEARCHERS FOR COMMERCIAL COURTS.		
1 Mr. Gurvinder Pal Singh, Prinicpal District & Sessions Judge (South)	Chairperson	General Branch
2 Mr. Manoj Kumar Nagpal, Principal Judge, Family Court (South)	Member	
3 Mr. Sandeep Yadav, District Judge (Comm. Court) (South)	Member	

Notes:-

- The Committee earlier constituted for Staff Grievance Redressal/Staff Training/Concerns of Members of Bar at the District Level stands dispensed with immediate effect as separate Committees have been constituted for all purposes.

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2. All the correspondence with the Hon'ble High Court shall be made only by the Principal District & Sessions Judge (South).
3. All the official communications to the Principal District & Sessions Judges of other Districts or their Branches be addressed to the concerned Ld. Principal District & Sessions Judge and only by the undersigned.
4. Each of such Committees as mentioned in the preceding note shall submit monthly reports of the status of matters pertaining to it to the Principal District & Sessions Judge (South) by the end of the first week of the following month.
5. Whenever required, the Chairperson of the Committee shall co-ordinate with the Chairperson(s) of other Committee(s), so that there is always a proper cohesion.
6. After the decision(s) of a Committee have been approved, consequential action, including issuance of all necessary communication(s)/order(s) and follow-up, shall be undertaken by the Officer In-charge, through the concerned Branch.
7. If the Chairperson of the Committee is not available for any reason, the next senior most member of the concerned Committee shall act as Chairperson of the said Committee.
8. Minutes of the meeting is to be recorded by Senior P.A./P.A attached with the Chairperson/member of the concerned Committee.

(GURVINDER PAL SINGH)

Principal District & Sessions Judge (South)
District Courts Complex, Saket, New Delhi

No. 19971-20111 /Judl./South/Saket/ND/2026 Dated:- 7-5-2026

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (Headquarters), Tis Hazari Courts Complex, Delhi.
3. The Principal District & Sessions Judge (South-East), Saket Courts Complex, New Delhi.
4. The Principal Judge (Family Court), South, Saket Court Complex, New Delhi.
5. The Principal Judge (Family Court), South-East, Saket Court Complex, New Delhi.
6. All Officers of Delhi Higher Judicial Service & Delhi Judicial Service of South District posted at Saket Courts Complex, New Delhi and the concerned officials.
7. The Judge(s) Family Court, South District, Saket Court Complex, New Delhi.
8. All the concerned Officers.
9. The Nodal Officer, Website Saket Court Complex, New Delhi with a request to upload the same on the website i.e. www.ecourts.gov.in/south & south-east delhi.
10. The Public Relation Officer, Saket Court Complex, New Delhi.
11. Administrative Officers (Judl.)/Branch In-Charges of all Branches/Sections/Cell/Units etc. at Saket Courts Complex, New Delhi.
12. For uploading on LAYERS.
13. For uploading on Centralized Website through LAYERS.
14. Guard File.
15. PS attached with undersigned.

Principal District & Sessions Judge (South)
District Courts Complex, Saket, New Delhi

